(b) if so, the details of the steps taken and number of ancillary industries established in Jabalpur for defence production factories during past three years;

(c) whether the number of ancillary industries established in this sector was low; if so, the reasons thereof; and

(d) the details of the target set in Seventh Five Year Plan for these ancillary industries and schemes liberalised for the development of these industries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUC-TION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : (a) to (c). Defence production establishments consist both of Public Undertakings Sector and Departmental Undertakings, spread over various parts of the country. In regard to Public Sector Undertakings, steps are taken as per the guidelines of the Bureau of Public Enterprises to encourage development of ancillary industries. As regards Ordnance Factories under the Department of Defence Production, by and large, there is no practice of formalisation of ancillary relationship with small units. But the Ordnance Factories have been utilising the capacities in these industrial units, subject to their quotations being competitive and performance being satisfactory. However, in the past three years 21 units have continued to enjoy ancillary status from Vehicle Factory, Jabalpur, though no new units have been given such status by Vehicle Factory, Jabalpur.

(d) No target has been set in the Seventh Five Year Plan for ancillary industries, as development of small scale units as ancillaries and suppliers to large and medium sector industries will continue to play an important role in the over all development of small scale industries in the country.

Outcome of foreign visit

*445. SHRI DHARAM PAL SINGH MALIK : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether he visited foreign countries during the first week of October, 1985;

(b) if so, the number of countries visited by him;

(c) nature of talks held with heads of those countries; and

(d) the outcome thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) and (b). I visited New York from 30th September to 4th October, 1985 to participate in the U.N. General Assembly Session.

(c) and (d). Does not arise.

Military nursing service

*446. SHRIMATI KISHORI SINHA : Will the Minister of DEFENCE be pleased to state :

(a) whether girls from various parts of the country are joining the military nursing service;

(b) if so, the State-wise composition of the service; and

(c) what steps have been taken to make the service attractive for girls particularly from back-ward areas like Bihar ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) Yes, Sir.

(b) State-wise composition of officers in the Military Nursing Service is as under :

State/Union Territory	Percentage
Andhra Pradesh	6.52
Assam	0.80
Bihar	0.72
Gujarat	0.32
Haryana	2.05
Himachal Pradesh	1.65
Jammu & Kashmir	0.44
Karnataka	3.94
Kerala	39.30

Madhya Pradesh	2.21
Maharashtra	4.38
Manipur	0.16
Meghalaya	0.20
Nagaland	
Orissa	0.56
Punjab	5.95
Rajasthan	0.60
Sikkim	0.20
Tamil Nadu	10.54
Tripura	0.04
Uttar Pradesh	6.92
West Bengal	5.39
Andaman and Nicobar	
Islands	0.04
Arunachal Pradesh	—
Chandigarh	
Dadra and Nagal Haveli	<u> </u>
Delhi	6.64
Goa, Daman & Diu	0.20
Lakshadweep	_
Mizoram	0.04
Pondicherry	0.16

(c) Recruitment to the Military Nursing Service is open to eligible female candidates from all parts of the country. Selections to the Military Nursing Service are not made State-wise. To attract candidates from all regions of the country, advertisements are published in a large number of national and regional newspapers, both in English as well as in the regional languages.

Ganga Action Plan in West Bengal

*447. SHRI PRIYA RANJAN DAS MUNSI : Will the PRIME MINISTER be pleased to state :

(a) whether the Ganga Action Plan also includes plans for such areas in West Bengal which are directly discharging wastes in the river Ganga and contributing to the pollution load;

(b) if so, the details of such plans for areas located in West Bengal;

(c) the steps taken/proposed; and

(d) the progress in the matter ?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) Yes, Sir.

(b) In the programme of works, Government of West Bengal have proposed schemes for 36 Class-I and Class-II towns at a national cost of Rs. 133.55 crores. The schemes listed are for improvement of existing sewers/drains, construction of interceptors and treatment plants, low cost sanitation schemes, river front development and anti-erosion schemes in selected locations.

(c) The Government of West Bengal have been asked to prepare and submit Project Reports for the schemes listed in the programme of works.

(d) Preliminary Feasibility Reports for schemes estimated to cost Rs. 39.33 crores have been submitted so far by the Government of West Bengal. The schemes proposed are river front development in 24 Class-I and Class-II towns under Calcutta Metropolitan District, low cost sanitation schemes for 4 Class-I and 12 Class-II towns and diversion and treatment plants for 5 towns. Detailed Project Reports for 7 schemes in 4 towns have been received, at an estimated cost of Rs. 6.61 crores. These schemes have been sanctioned at an estimated cost of Rs. 6.28 crores and an amount of Rs. 1 crore has been released to the Government of West Bengal for implementation of these schemes during the current financial year.

Agreement with Soviet Union for 'Elbrus' supercomputer

*448. SHRI B. V. DESAI : Will the **PRIME MINISTER** be pleased to state :

(a) whether India and the Soviet Union have signed a formal agreement for sale of supercomputer 'Elbrus';

(b) if so, whether the Soviet Union has agreed to sale the supercomputer to India for use in the field of atomic energy, defence and space unconditionally;